

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject:- Hon'ble Administrative Judges for different Districts.

ORDER

No: 1571/GS

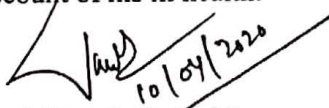
Dated: 10.04.2020

In supersession of all earlier orders regarding distribution of Administrative Districts among the Hon'ble Judges, Hon'ble the Chief Justice has been pleased to appoint the Administrative Judges for all Districts / Tribunals / Forums / Authorities as under:-

S.No.	Name of the Hon'ble Judge	District/Tribunal/Forum
1.	Hon'ble Mr. Justice Rajesh Bindal	Srinagar, Baramulla, MACT, Srinagar, Special Tribunal, Srinagar and One Man Forest Authority
2.	Hon'ble Mr. Justice Ali Mohammad Magrey	Jammu, Pulwama, MACT, Jammu, Special Tribunal, Jammu, Labour Court & Industrial Tribunal and Sales Tax Appellate Tribunal
3.	Hon'ble Mr. Justice Dhiraj Singh Thakur	Ramban and Poonch
4.	Hon'ble Mr. Justice Tashi Rabstan	Udhampur, Leh and Kargil
5.	Hon'ble Mr. Justice Sanjeev Kumar	Kathua, Anantnag and Shopian
6.	Hon'ble Mrs. Justice Sindhu Sharma	Samba and Budgam
7.	Hon'ble Mr. Justice Rajnesh Oswal	Doda and Ganderbal
8.	Hon'ble Mr. Justice Vinod Chatterji Koul	Kishtwar and Kupwara
9.	Hon'ble Mr. Justice Sanjay Dhar	Reasi and Kulgam
10.	Hon'ble Mr. Justice Puneet Gupta	Rajouri and Bandipora

For the present, Hon'ble Mr. Justice Sanjay Kumar Gupta has not been burdened with an administrative portfolio on account of his ill health.

By Order.


(Jawad Ahmed)

Registrar General (Officiating)

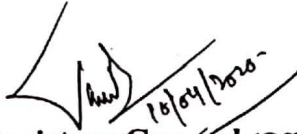
No: 43084-104

Dated: 10.04.2020

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,

2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Rules, High Court of J&K, Jammu,
6. Registrar Computers, High Court of J&K, for getting the same uploading on the High Court Website.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
8. All Principal District Judges, with the request to circulate the order among all the Judicial Officers working under their territorial jurisdiction.
9. Presiding Officer, Sales Tax Appellate Tribunal, Jammu,
10. Presiding Officer/Member, J&K Special Tribunal, Jammu/Srinagar,
11. Member Secretary, State Legal Services Authority, Jammu,
12. Presiding Officer, MACT, Jammu/Srinagar,
13. Presiding Officer, Labour and Industrial Tribunal, Jammu,
14. Presiding Officer, One Man Forest Authority, Jammu,
.....for information and necessary action.
15. Order file.


Registrar General (Officiating)